

File No. N-9/2/2017-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House, 26, Mansingh Road,
New Delhi-110011
Dated: 19th March, 2018

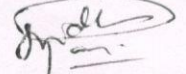
SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 1,43,000/- (Rupees One Lac Forty Three Thousand Only) to Gujarat National Law university, Gandhinagar towards **First Instalment** (being 20%) out of the total project cost of Rs. 7,15,000/- (Rupees Seven Lacs Fifteen Thousand Only) (non-recurring expenditure) for under taking research project titled "Resolving pending cases through Alternative Dispute Resolution under section 89 of Civil Procedure Code: a Case Study" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Gujarat National Law university, Gandhinagar with Department of Justice on 19th March, 2018.

2. The expenditure involved is debitible to Demand No. 61 during 2017-18 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.

3. This has been entered in the Register of Grants at Sl. No. 1 at page no. 127-128.

4. This issues with the approval of IFD [Law] vide AS & FA Dy. No.1539 dated 06.03.2018.



(Giridhar G Pai)

Director

Telefax: 23072145

To,
Pay & Accounts Officer,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Gujarat National Law University, Gandhinagar.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director, Gujarat National Law University, "Attalika Avenue", Knowledge Corridor, Koba, Gandhinagar-382007, Gujarat .
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.